

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3121
TO BE ANSWERED ON 31.12.2018

MODEL TRIBAL RESEARCH INSTITUTE

3121: SHRI R. DHRUVA NARAYANA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is fact that the Government is planning to conduct a review of operational conditions of the existing Tribal Research Institutes (TRIs) across India, if so, the details thereof along with the number of TRIs operational in the country;
- (b) whether it is a fact that the conditions of the TRIs need to be improved and if so, the details of the TRIs and the action to be taken by the Government to improve the conditions of the TRIs;
- (c) whether Government has any plan to make model TRIs and if so, the details thereof along with the list of TRIs which are going to Model ones; and
- (d) whether Government has any plan to increase the number of TRIs in the country and if so, the State and UT-wise details where New TRIs are going to be opened?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b) Ministry of Tribal Affairs (MoTA) has revised Guidelines for the Scheme 'Support to Tribal Research Institute (TRI)' in December 2017. It has been envisaged that TRIs should focus on their core responsibilities as body of knowledge & research, and for tribal development, preservation of tribal cultural heritage, providing inputs to States for evidence based planning and appropriate legislations, capacity building of tribals and persons/ institutions associated with tribal affairs, dissemination of information and creation of awareness. The annual outlay of the Scheme 'Support to Tribal Research Institute (TRI)' enhanced from Rs. 21.00 crore in 2016-17 to Rs. 80.00 crore in 2017-18 and Rs. 100.00 crore in 2018-19. The scheme is demand driven. MoTA is focussing on strengthening of all TRIs in terms of infrastructure and their delivery of output. Presently, the TRIs in 24 States and 1UT are receiving support of Ministry of Tribal Affairs based on the proposals received from them with the approval of duly constituted APEX level Committee subject to availability of funds under the Scheme 'Support to Tribal Research Institutes (TRIs)'. List of TRIs is at **Annexure**.

(c): There is no proposal under consideration of the Ministry for making Model TRIs.

(d): The existing Guidelines for TRIs, inter alia, stipulates for setting up of new TRIs in the States where no TRI exists and providing support for infrastructural needs. During the year 2017-18 and 2018-19, based on the proposals received from the States of Arunachal Pradesh, Nagaland, Sikkim and Mizoram, funds have been provided for establishment of new Tribal Research Institutes.

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 3121 for answer on 31.12.2018.

S.No	State/UTs	Place and year of Establishment
1	Odisha	Bhubaneswar, 1952
2	Jharkhand (Undivided Bihar)	Ranchi, 1953
3	Madhya Pradesh	Chhindwara (now functioning at Bhopal), 1954
4	West Bengal	Kolkata, 1955
5	Maharashtra	Pune, 1962
6	Gujarat	Ahmadabad, 1962
7	Assam	Guwahati, 1962
8	Telangana	Hyderabad, 1963
9	Rajasthan	Udaipur, 1964
10	Uttar Pradesh	Lucknow, 1971
11	Kerala	Kozhikode, 1971
12	Tamilnadu	Ooty, 1983
13	Manipur	Imphal, 1988
14	Tripura	Agartala, 1993
15	Himachal Pradesh	Shimla, 1994
16	Chhattisgarh	Raipur, 2004
17	Karnataka	Mysore, 2005
18	Andaman & Nicobar Island	Port Blair, 2014
19	Andhra Pradesh	Vishakhapatnam, 2014
20	Uttrakhand	Dehradun, 2014
21	Jammu & Kashmir	Srinagar, 2016
22	Sikkim	Gangtok, 2016
23	Nagaland	Kohima, 2017
24	Arunachal Pradesh	Itanagar, 2017
25	Mizoram	Aizwal, 2018
